

In terms of the Government Resolution, the Committee is required to study and evaluate the job content of workshop posts industrial, non-industrial, including non-gazetted posts and scientific posts carrying similar responsibilities in various Defence establishments, including the Army, Navy and Air Force. The number of industrial jobs to be evaluated by the Committee is 1674. The number of non-industrial jobs is about 360. The delay in finalisation of the report by the Committee has been mainly due to the large number of jobs which are required to be evaluated by the Committee.

The report of the Committee in regard to the industrial jobs is expected to be received during this month. The report on the non-industrial jobs is likely to take a little more time. The job descriptions of a number of non-industrial jobs are still awaited by the Committee. The majority of job descriptions received by the Committee have been evaluated. The classification of the non-industrial jobs will be taken up by the Committee after submission of the report in respect of industrial jobs. The present estimate is that the final report of the Committee will be available by the end of March, 1979.

Production of cooking coal

2563. SHRI SUKHDEO PRASAD VERMA:

SHRI A. K. ROY:

SHRI A. C. GEORGE:

Will the Minister of ENERGY be pleased to state:

(a) whether the production of coking coal has considerably decreased during the 1978 as compared to the corresponding period last year; and

(b) if so, what are the reasons thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) There has been a marginal reduction of 0.73 mil-

lion tonnes in the production of coking coal in the country during January to September 1978 compared to the production in the corresponding period of last year at 17.09 million tonnes.

(b) The main reasons for the shortfall of production have been heavy rains followed by floods in Bengal and Bihar coalfield. Interruptions in power supply, inadequate availability of explosives and labour unrest also affected the production adversely during the current year.

Death due to accidents with DTC buses in Delhi

2564. SHRI SUKHDEO PRASAD VERMA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the number of persons injured or died as a result of accidents involving with D.T.C buses in Delhi during the period from July to September, 1978; and

(b) the total compensation paid on account thereof?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) Ninety three persons were injured and 17 persons were killed.

(b) So far, no compensation has been paid in any case.

Regularisation of casual artistes of T.V. centres

2565. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that several regular artistes working at the various Door Darshan Centres in the country are still treated as Casual Artistes;

(b) if so, facts and reasons thereof;

(c) whether Government's policy is to review the said cases of regular artistes-employees with a view to making them permanent and regular;

(d) if so, main indication thereto; and

(e) if not, why not?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) and (b). There are no 'regular artistes' working in Door-darshan who are treated as casual artistes. However, there are casual artistes who are working in Door-darshan against regular vacancies of staff artistes.

(c) and (d). A number of casual artistes will become eligible for regularisation in terms of the liberalised formula adopted by Government. Particulars of such eligible persons are being collected for giving them regular contract, subject to availability of vacancies and their satisfying the requisite qualifications and age limits.

(e) Does not arise.

Meeting of National Development Council

2566. **PROF. P. G. MAVALANKAR:** Will the Minister of PLANNING be pleased to state:

(a) whether the next meeting of the National Development Council is fixed;

(b) if so, when and for what purpose; and

(c) if not, why not?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) to (c). As the Hon'ble Member is aware, at the last meeting of the National Development Council held on March 18-19, 1978 it was resolved that a subsequent meeting of the Council will be held after discussions with States regarding the fiscal arrangements which would reflect the larger role to be played by the

State Governments in development planning and execution having due regard to the constitutional provisions and after taking into consideration the implications of the report of the Seventh Finance Commission. A Committee of the National Development Council was formed for this purpose. The report of the Seventh Finance Commission has just been received. The Committee of the National Development Council will now examine the main issues in the light of the Report. The National Development Council would meet thereafter; no date has yet been fixed for the meeting.

Countries visited by the Minister of I. & B. during the year 1978

2567. **PROF. P. G. MAVALANKAR:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether he visited some countries during the year 1978;

(b) if so, facts thereof mentioning the purposes of all such visits;

(c) whether he travelled officially and on regular invitations;

(d) if so, broad nature thereof; and

(e) whether any agreements, etc. were arrived at between India and the foreign country concerned as a result of the said visits?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (d). During the year 1978, at the invitation of the host countries, the Minister for Information and Broadcasting paid official visits to German Democratic Republic, Hungary, Czechoslovakia and Pakistan. He also visited France to attend the General Conference of UNESCO held at Paris in October-November, 1978. The broad details are as under:—

(i) **GDR/Hungary/Czechoslovakia.**

German Democratic Republic: At the invitation of the Chairman,